

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 28 OF 2016,
APPEAL NO.235 OF 2015,
APPEAL NO.191 OF 2015 & IA NO. 331 OF 2015
APPEAL NO.202 OF 2015 & IA NO. 339 OF 2015 AND
APPEAL NO.264 OF 2015 & IA NO. 420 OF 2015

Dated: 10th January, 2018

Present: Hon'ble Mr. Justice. N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

APPEAL NO. 28 OF 2016

M/s. Lanco Power Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Deepak Khurana
Mr. Tejasv Anand

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta
Mr. Ankita Gupta for R-2

Ms. Swapna Seshadri
Ms. Rhea Luthra
Ms. Neha Garg
Ms. Parichita Chowdhury for R-3 to R-5 & R-7

Mr. Ravi Kishore for R-8

Mr. Sunil Goel
Mr. Akash Jindal for R-9

Mr. Nishant Kumar for R-10

APPEAL NO. 235 OF 2015

D.B. Power Limited Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors Respondent(s)

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Adv.
Ms. Shikha Ohri
Mr. Nishant Kumar

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta
Mr. Ankita Gupta for R-2

Ms. Swapna Seshadri
Ms. Rhea Luthra
Ms. Neha Garg
Ms. Parichita Chowdhury for R-3 to R-5 & R-7

Mr. Ravi Kishore for R-8

Mr. Sunil Goel
Mr. Akash Jindal for R-9

A.NO.191 OF 2015 & IA NO. 331 OF 2015

Lanco Power Limited Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Deepak Khurana
Mr. Tejasv Anand

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta
Mr. Ankita Gupta for R-2

Ms. Swapna Seshadri
Ms. Rhea Luthra
Ms. Neha Garg
Ms. Parichita Chowdhury for R-3 to R-5 & R-7

Mr. Ravi Kishore for R-8

Mr. Sunil Goel
Mr. Akash Jindal for R-9

Mr. Nishant Kumar for R-10

A.NO.202 OF 2015 & IA NO. 339 OF 2015

**Athena Chhattisgarh Power Limited
Versus**

.... Appellant(s)

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : --

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta
Mr. Ankita Gupta for R-2

Ms. Swapna Seshadri
Ms. Rhea Luthra
Ms. Neha Garg
Ms. Parichita Chowdhury for R-3 to R-5 & R-7

Mr. Ravi Kishore for R-8

Mr. Nishant Kumar for R-10

Mr. Deepak Khurana
Mr. Tejasv Anand for R-11

APPEAL NO.264 OF 2015 & IA NO. 420 OF 2015

**SKS Power Generation (Chhattisgarh) Ltd.
Versus**

.... Appellant(s)

Rajasthan Electricity Regulatory Commission & Ors

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Atul Shanker Mathur
Ms. Priya Singh
Mr. Prabal Mehrotra

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta
Mr. Ankita Gupta for R-2

Ms. Swapna Seshadri
Ms. Rhea Luthra
Ms. Neha Garg
Ms. Parichita Chowdhury for R-3 to R-5 & R-7

Mr. Ravi Kishore for R-8

Mr. Sunil Goel
Mr. Akash Jindal for R-9

Mr. Nishant Kumar for R-10

Mr. Deepak Khurana
Mr. Tejasv Anand for R-11

ORDER

List these matters for hearing on 11.01.2018, as agreed by the learned counsel appearing for both the sides.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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